Part I—Section 4

Notifications regarding Appointments, Promotions, Leave, etc., of Officers issued by the Ministry of Defence

Ministry of Defence

No. 429, dated 12th Mar. 1956.—On transfer from the Min. of Food and Agriculture Shri R. K. Sundaresan, a perm. Grade III and Offg. Grade I Officer of the C.S.S. is appointed as Under Secy., Min. of Def., 28th Feb. 1956.

D. P. McKENNA, Dy. Secy.

No. 430, dated 14th Mar. 1956.—Shri N. K. Sreenivasan (Perm. Grade II and Offg. Grade I Officer of the C.S.S.), Under Secy., Min. of Def., was granted earned leave for 14 days, 9th Feb. 1956.

No. 431, dated 14th Mar. 1956.—With ref. to Min. of Def. No. 210, dated 30th Jan. 1956, published in the Gazette of India, dated 11th Feb. 1956, Kumari L. M. Shrinagesh (Offg. Grade I Officer of the Central Secretariat Stenographers' Service), Private Secy. to Del. Secy., is granted an extension of earned leave for 7 days w.e.f. 10th Mar. 1956.

S. DAS MUNSHI, Under Secy.

Controller General of Defence Production

No. 432, dated 7th Mar. 1956.—On transfer from the Directorate of Technical Development, New Delhi Shri Mantosh Sondhi is appointed as a Deputy Director in the Organisation of the Controller General of Defence Production w.e.f. 1st Mar., 1956 (F.N.).

K. C. JAIN, Dy. Secy.


M. V. RAJWADE, Dy. Secy.

No. 434, dated 11th Mar. 1956.—The following appointment is made:—

Indian Ordnance Services


K. V. RAMANAMURTHI, Under Secy.

No. 435, dated 14th Mar. 1956.—The following appointment is made:—

Indian Ordnance Services


Defence Science Organisation


SEWA SINGH, Under Secy.

No. 437, dated 12th Mar. 1956.—The following gentlemen have been granted commissions as 2/Lts., in the Senior Division (Army Wing) of the N.C.C., Andhra:—

Tummala VENUGOPALA RAO (NCC/1960), and

No. 438, dated 12th Mar. 1956.—The undermentioned officers of the Junior Division, N.C.C., West Bengal, have been permitted to relinquish their commissions with effect from 19th Jan. 1956 under rule 28(3)(c) of N.C.C. Rules:—

First Officer P. J. O'DWYER (NCCJ/14091),
Second Officer J. N. DAS (NCCJ/14083).

M. V. RAJWADE, Dy. Secy.

Directorate General, Armed Forces Medical Services

No. 439, dated 3rd Mar. 1956.—The following appointment is made:—

Shri G. L. SINGH, quasi-permt. Ordnance Officer ( Civ.) to be tempy. Stores Officer (Civ.), A.F.M.S.D., Lucknow, 13th Feb. 1956.

K. V. RAMANAMURTHI, Under Secy.

No. 440, dated 12th Mar. 1956.—Shri J. C. MOORGAI, perm. Stores Officer (Civ.) is granted earned leave for 60 days, 16th Nov. 1955 (with permission to prefix 13th, 14th, 15th Nov. 1955 and to suffix 15th Jan. 1956 being closed holidays).

G. SEN, Under Secy.

Defence Science Organisation

No. 441, dated 13th Mar. 1956.—The undermentioned officers are granted leave:—

Dr. N. V. V. Parthasarathi, tempy. Junior Scientist, earned leave for 23 days, 6th Aug. 1955.


Shri S. N. Ray, tempy. Junior Scientific Officer, earned leave for 20 days, 19th Feb. 1956.
JOINT CIPHER BUREAU

Mukund Vinayakrao GODBOLE (SS 16476 now IC 7532), E.M.E., with seniority as 2/Lt, from 27th July 1952 and as Lt. from 27th July 1954.

The undermentioned from short service regular commission be Lt. w.e.f. 12th Jan. 1956, with seniority for pay and promotion under A.I. 279/51, as indicated against his name and relinquishes his S.S.R.C.:—

Jacob VARGHESE (SS 16482 now IC 7534), Signals, with seniority as 2/Lt, from 27th July 1952 and as Lt. from 27th July 1954.

The undermentioned from temporary commission to be Lt. w.e.f. 10th Jan. 1956, with seniority for pay and promotion under A.I. 9/5/50 as indicated against his name and relinquishes his temporary commission:

Krishan Kumar KANDHARI (TC 31098 now IC 7543), Infy., with seniority as 2/Lt, from 21st Dec. 1951 and as Lt. from 21st Dec. 1953.

The undermentioned from temporary commissions to be Lts. w.e.f. 12th Jan. 1956, with seniority for pay and promotion under A.I. 9/5/50 as indicated against their names and relinquish their temporary commissions:

Sasanka BHATTACHARJYA (TC 30950 now IC 7546), Artillery, with seniority as 2/Lt, from 7th Nov 1951 and as Lt. from 7th Nov 1953.

Krishna Kant SINGH (TC 30584 now IC 7541), E.M.E., with seniority as 2/Lt, from 22nd Nov. 1954 and as Lt. from 22nd Nov. 1952.

Bal Krishna JHINGON (TC 30363 now IC 7542), A.E.C., with seniority as 2/Lt, from 27th Dec. 1950 and as Lt. from 27th Dec. 1952.

Lakshmi Chand AGARWAL (TC 30107 now IC 7547), A.S.C., with seniority as 2/Lt, from 26th Sept. 1950 and as Lt. from 20th Sep. 1952.

The undermentioned from temporary commissions to be Lts. w.e.f. 14th Jan. 1956 with seniority for pay and promotion under A.I. 9/5/50 as indicated against their names and relinquish their temporary commissions:

Sant Ram BHATLA (TC 30907 now IC 7550), Artillery, with seniority as 2/Lt, from 23rd Sep. 1950 and as Lt. from 20th Sep. 1952.

Anil Baran GUHA (TC 30980 now IC 7557), Artillery, with seniority as 2/Lt, from 21st Dec. 1951 and as Lt. from 21st Dec. 1953.

The undermentioned from temporary commission to be Lt. w.e.f. 31st Jan. 1956, with seniority for pay and promotion under A.I. 9/5/50 as indicated against his name and relinquishes his temporary commission:

Ajit Singh TAKHAR (TC 30594 now IC 7558), Artillery, with seniority as 2/Lt, from 27th Dec. 1950 and as Lt. from 27th Dec. 1952.

The undermentioned from temporary commissions to be Lts. w.e.f. 7th Feb. 1956, with seniority for pay and promotion under A.I. 9/5/50 as indicated against their names and relinquish their temporary commissions:

Harbhajan Singh KAILON (TC 30221 now IC 7558), Artillery, with seniority as 2/Lt. from 15th Oct 1950 and as Lt. from 15th Oct, 1952.

Amarendra Nath CHATTERJEE (TC 30714 now IC 7561), Infy., with seniority as 2/Lt, from 21st Feb. 1951 and as Lt. from 21st Feb. 1953.

Arangil VIJAYARAGHAVAN (TC 3076 now IC 7562), Infy., with seniority as 2/Lt, from 21st Feb 1951 and as Lt. from 21st Feb. 1953.

Short Service Regular Commission

The undermentioned ez-short service regular commissioned officer be 2/Lt, for a period of four years for employment only with N.C.C. w.e.f. 9th May 1956 but with seniority for pay and promotion under A.I. 9/1/54 as indicated against his name and relinquish his ez.S.S.R.C.:—

Devanraj Singh MANN (ex-SS 15270 now SS/ NCC 18609), with seniority from 25th June 1953.

TERRITORIAL ARMY

Territorial Commissions

The undermentioned ez-regular commissioned officer be granted a Territorial Commission w.e.f. 25th May 1955, but with seniority for purposes of promotion
and increments of pay, under paras. 38 and 25 of T.A. Regs., respectively, as indicated against his name:

To be Capt. (on probation)

Noel Hurst OTTLEY (ex-IC 459 now TA 40544), Infy., as Lt, from 22nd May 1944, as Lt from 22nd May 1947 and as Capt. from 22nd May 1952.

To be 2/Lts. (on probation)

Vasant Mohoniraj JOSHI (TA 40501), Artillery, 3rd Nov. 1954.

Rajinder Nath KUMRAH (TA 40316) and Jagjit Singh BAKSHI (TA 40521), Artillery, 7th Feb. 1955.

RAMANUJAH RANGANATHAN (TA 40339), Artillery, 22nd June 1955.

T. S. SAWHNEY, Under Secy

No. 446, dated 6th Mar. 1956.—The following appointments are made:

Territorial Army

To be Jemdrs.

Corps of Engineers

SRISH CHANDRA MUKHERJEE (TJ-381), 31st July 1954.

LOKMANI (TJ-402), 18th Mar. 1955.

Infantry


THAYIL KANNOTH BHASKARAN NAIR (TJ-361) and KELAKUMARATH UNNIKRISHNAN MENON (TJ-363), 2nd Apr. 1954.

INDRA BAHADUR LAMA (TJ-474) and THEBRAM RAM CHANDRA (TJ-475), 9th Nov. 1955.

HOSHIAR SINGH (TJ-477) and HARISINGH (TJ-478), 8th Dec. 1955.

JANGIR SINGH (TJ-484) and DORAISWAMY GOPALASWAMI NAIDU (TJ-485), 9th Jan. 1956.

To be Jemdra. (on probation)

Corps of Engineers

DHIRENDRA MOHON CHOWDHURY (TJ-348), DEEBAPRASAD CHOWDHURY (TJ-347) and DHIRENDRA KUMAR MAJUMDAR (TJ-334), 10th Nov. 1953.


MULAK RAJ LAMBA (TJ-402) and JANAK RAJ GUPTA (TJ-403), 27th Aug. 1954.


FOUJRAJ PURSHIT (TJ-438), JASROOPO MAL (TJ-437) and JITENDRA MOHAN JAHABHARI (TJ-438), 23rd May 1955.

ABDUL AZIZ (TJ-461), 17th Dec. 1955.

Corps of Signals


NANIGOPAL MAJUMDER (TJ-458), 28th May 1955.

SURESH RANJAN MUKHERJEE (TJ-467), 11th Jan. 1956.

Corps of Electrical & Mechanical Engineers


ANIL KUMAR SEN GUPTA (TJ-482), 17th Dec. 1955.

Infantry

CHAIINCHAL SINGH (TJ-322), 22nd Jan. 1953.


M. V. RAJWADE, Dy. Secy.

No. 447, dated 9th Mar. 1956.—The following appointments are made for a period of 3 years under A.I. 15/2/48:

Regular Army—Army Medical Corps

Short Service Regular Commissions

To be Lts. (on probn.)


No. 448, dated 14th Mar. 1956.—The following appointments are made for a period of 3 years under A.I. 258/49:

Regular Army

Army Dental Corps

Short Service Regular Commissions

To be Lts. (on probn.)

Surender Nath PURI, B.D.S. (Bom.), DS-11056, 29th Dec. 1955 with seniority for pay and promotion from 2nd Oct. 1952, includes 3 years 06 days antedate for previous full pay commissioned service which will not count for gratuity.


T. S. SAWHNEY, Under Secy.

No. 449, dated 13th Mar. 1956.—The undermentioned officers are granted four years' extension of tenure in their subs. rank of Brig—

Briggs, R. E. Aserappa (649-AI), P. S. Gayani (IA-1291), Sarda Nand Singh (46-AI) and Umrao Singh (42-AI), 27th Aug. 1956.

No. 450, dated 13th Mar. 1956.—The undermentioned officers are granted extension of tenure in the subs. rank of Colonel indicated against their names—

Col. (A/Brig.) Bhagwati Sinjhi (IC-1), 4 years from 4th Feb. 1956.

Col. (A/Brig.) Harbhajan Singh (IC-2), 4 years from 4th Feb. 1956.

Col. (A/Brig.) Pratap Singh (IC-62), from 4th Feb. 1956 to 16th July 1955.

Col. (A/Brig.) S. H. F. J. Manekehash (IC-14), M.C., 4 years from 4th Feb. 1956.

Col. (A/Brig.) A. C. Iyappa (IC-69), 4 years from 2nd Sep. 1956.

Col. (A/Brig.) Anant Singh (IC-114), 4 years from 2nd Sep. 1956.


Col. (A/Brig.) Harbaksh Singh (IC-31), Vr.C., 4 years from 2 Sep. 1956.

Col. (A/Brig.) D. Chaudhuri (IC-20), 4 years from 2nd Sep. 1956.

Col. (A/Brig.) P. C. Gupta (IC-34), M.C., 4 years from 2nd Sep. 1956.


S. K. SARKAR, Dy. Secy.

No. 451, dated 9th Mar. 1956.—The undermentioned officers 'on probation' are confirmed:

Regular Army—Army Medical Corps

Permanent Regular Commissions

Capt. R. N. Taneja (MR-591), B. Singh (MR-593), and J. K. Suchdeva (MR-590), 4th Dec. 1953.

Regular Army

Permanent Regular Commissions (Special List)

REGULAR ARMY—ARMY MEDICAL CORPS

Short Service Regular Commissions

Capts. P. K. Chattopadhyay (MS-5877), P. N. Singh (MS-5889), and S. Mitra (MS-5895), 24th Jan. 1955.

TERRITORIAL ARMY

Territorial Commissions

Armed Corps

Artillery
2/Lt. L. Y. Kolhatkar (TA 40294), and Lt. Sudarshan Singh (TA 40293), 4th Nov. 1952.

Engineers
2/Lt. Amarjit Singh (TA 40082), 13th May 1950.

Infantry
Capt. V. P. Shinde (TA 40286) and Lt. M. C. Malhotra (TA 40324), 4th Nov. 1952.
2/Lt. Shri Pati (TA 40288), 27th Dec. 1952.

No. 452, dated the 33rd Feb. 1956.—The services of A/Capt. T. R. Reddy (SS 14106), MAHARMG are placed at the disposal of the Hindustan Aircraft Ltd., Bangalore for employment as Personnel Officer w.e.f. 2nd Apr. 1955.

No. 453, dated 9th Mar. 1956—The services of Capt. E. O Marley (IC 2322), E.M.E., are placed at the disposal of the Min. of Works Housing and Supply for employment on the staff of Director General India Store Department, London, w.e.f. 23rd Dec. 1955.

No. 454, dated 14th Mar. 1956.—The following promotions are made:

REGULAR ARMY—ARMY MEDICAL CORPS

Permanent Regular Commissions

To be Maj.

To be Capt., (on probation)
Lt. S. K. Datta (MR-760), 1st July 1955, with seniority from 29th Sep. 1951,
Lt. V. P. Rishirai (MR-788), 1st July 1955, with seniority from 16th May 1952,
Lt. J. Brajbadhi (MR-786), 1st July 1955, with seniority from 13th Oct. 1952,
Lt. B. C. Pal (MR-852), 1st July 1955, with seniority from 6th Dec. 1952,
Lt. P. M. L. Kathpalia (MR-782), 1st July 1955, with seniority from 26th Dec. 1952,
Lt. B. M. Abuj (MR-789), 1st July 1955, with seniority from 1st Jan. 1953


REGULAR ARMY

Regular Commission

To be Maj.
Capt. R. V. Godbole (IC 3624), Engineers, 6th July 1953.

TEMPORARY COMMISSIONS

To be Lieuts.

REGULAR ARMY

ARMY DENTAL CORPS

Short Service Regular Commission

Capt. (on probation)

No. 455, dated 10th Mar. 1956.—The following promotions are made:

ARMY ORDNANCE CORPS

To be Subdrs.


27926/O P/A/Subdr. Driver (MT) SADHU RAM, 14th Nov. 1955.

11735/O P/A/Subdr. SH/GD SURAT SINGH, 1st Apr. 1952.

43699/O P/A/Subdr. SH/GD ATMARAM KADAM, 1st July 1953.


4076/O P/A/Subdr. SH/GD SARDAR SINGH, 14th Nov. 1955.


40498/O P/A/Subdr. SH/GD MOHD. ABDUL WAHAB, 26th June 1955.


REGULAR ARMY

Emergency Commissions

Capt. Teja Singh (IEC-3981), Rajput, 1st Jan. 1956.
Lt. (T/Capt.) N. S. Chowdhery (IEC-7255), A.O.C., 15th July 1955.

No. 457, dated 9th Mar. 1956.—The undermentioned officers are permitted to relinquish their commissions under Release Regs. (I.A.):—

REGULAR ARMY

Emergency Commissions


No. 458, dated 9th Mar. 1956.—The undermentioned officers are permitted to relinquish their commissions under Release Regs. (I.A.):—
Lt. (A/Capt.) Harjallu Singh (IEC-12420), Dogra, 1st Jan, 1956.
Lt. (A/Capt.) B. C. Malik (IEC-15134), Sikh, 1st Jan, 1956.
Lt. (A/Capt.) Atma Ram Sharma (IEC-11745), Maratha, 13th Jan, 1956,
Lt. (T/Capt.) B. R. Kassal (IEC-12940), Sikh, 1st Jan, 1956.
Lt. (T/Capt.) Jagir Singh (IEC-7566), Pioneers, 27th Jan, 1956.
Lt. (T/Capt.) Khushal Singh (IEC-10066), Signals, 1st Jan. 1956.
Lt. (T/Capt.) Nickans Singh (IEC-11446), Para., 30th Jan, 1956.

No. 458, dated 14th Mar. 1956.—The undermentioned officers are permitted to relinquish their commissions:

**Regular Army**

*Short Service Regular Commissions*

Lt. (T/Maj.) M. R. Khanna (SS 14652), Engineers, 1st Apr. 1952.
Lt. (A/Maj.) V. J. C. Plant (SS 655), Dogra, 21st Sep. 1955.
Lt. (T/Capt.) S. K. Mayor (SS 14153), Engineers, 14th May 1952.
Lt. (T/Capt.) E. B. Fuller (SS 635), Dogra, 21st Sep. 1955.

No. 459, dated 9th Mar. 1956.—The undermentioned officers are permitted to relinquish their commissions and retire from service:

**Regular Army**

*Short Service Regular Commissions*

Lt. (A/Maj.) P. M. Kamnayya (SS 10594), Engineers, 1st Jan. 1956.
Lt. (T/Capt.) Ram Nath (SS 5287), Grenadiers, 27th Jan. 1956.

No. 460, dated 9th Mar. 1956.—The undermentioned officer is permitted to relinquish his commission on grounds of ill-health:

**Regular Army**

*Superimposed Short Service Regular Commission*

Lt. (A/Maj.) P. H. D'Silva (M-24573), 1st Oc. 1955.

No. 461, dated 9th Mar. 1956.—The undermentioned officers are permitted to relinquish their S.R.C.s in the A.M.C. from effect from 1st July 1955 and are granted permanent commissions in the A.M.C. of the same date vide Govt. of India, Min. of Def. letter No. 5465/DGAFMS/DG-1A/321-S/D(MED), dated 20th July 1955.

**Regular Army—Army Medical Corps**

*Permanent Regular Commissions*

"To be Lieut. (on probation)"

Vidya Parkash RISHIRAJ, L.M.S. (Ph.) (MR-768), with seniority for pay and promotion from 18th May 1951 vide A.I. 31/5/48.

No. 469, dated 9th Mar. 1956.—The undermentioned officer is released from army service:

**ARMY IN INDIA RESERVE OF OFFICERS**

Major W. D. Leden La (ICRO 287), Cat. 11 (Recruiting), 5th Feb. 1956.

T. S. SAWHNEY, Under Secy.

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No. 470, dated 13th Mar. 1956.—The undermentioned officer is granted leave:

**CORPS OF E. M. E.**

Shri P. S. Nicholls, tempy. Civ. Wksps. Officer Class II, 608 Command Wksps., E.M.E., Allahabad. 27 days' earned leave (with permission to prefix Sunday, the 19th Dec., 1956, and aftx Sunday, the 15th Jan. 1956), 19th Dec. 1956.

G. SEN, Under Secy.

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No. 471, dated 15th Mar. 1956.—Corrigenda:

(i) In M. of D. Notn. No. 291, dated 18th Feb. 1956, under the heading "Regular Army—Army Medical Corps (Short Service Regular Commission)" against the name of Shri R. V. Bhattacharya (SS-400), insert: "For Bds. 30/3/1956, 31/3/56 (Includes 6 months antedate for hospital appointment which will not count for voluntary retirement or gratuity)

(ii) In M. of D. Notn. No. 1095/55, dated 25th May 1955, under the heading "Regular Army—Army Medical Corps (Permanent Regular Commission)" to be Lt. (on probation) against the name of Shri V. Rajashekar, BSc., B.S. (M.B., B.S. (Ben.) (MR-608), after "1st Sep. 1956", add "with seniority for pay and promotion from 1st Sep. 1956 vide A.I. 31/5/56 (includes 1 year antedate for M.D. and 6 months antedate for Hospital Appointment which will not count for voluntary retirement or gratuity")

(iii) In M. of D. Notn. No. 737/55, dated 25th June 1955, under the heading "Regular Army—Army Medical Corps (Permanent Regular Commission)" to be Lt. (on probation) against the name of Shri S. N. Das, B.S. (Bom.) (MR-640), after "1st Sep. 1956"

(iv) In M. of D. Notn. No. 601/55, dated 14th June 1955, under the heading "Regular Army—Army Medical Corps (Permanent Regular Commission)" to be Lt. (on probation) against the name of Shri T. Basu (1797), 1st Apr. 1955

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T. S. SAWHNEY, Under Secy.

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**MILITARY LANDS AND CANTONEMENTS SERVICE**

No. 472, dated 11th Mar. 1956.—On successful completion of his probation Shri Hans Rai, a probationer in the M.L. & C. Service Class I (Grade II), is confirmed in Class I (Grade II) of the M.L. & C. Service, 12th Jan. 1956.

K. V. RAMANAMURTHI, Under Secy.

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**NAVY**

No. 473, dated 11th Mar. 1956.—The following appointment is made:


K. V. RAMANAMURTHI, Under Secy.

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No. 474, dated 9th Mar. 1956.—The following promotions are made:

**INDIAN NAVY**

Permanent Commissions

To be Actg. Capt.

Cdr. N. Krishnan, 15th July 1955, whilst holding apptt. of Director of Personal Services, N.H.Q.


Cdr. J. Cursettee, 15th Nov. 1955, whilst holding apptt. of Chief Hydrographer, I.N.

S. K. MUKERJEE, Dy. Secy.

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G. SEN, Under Secy.

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No. 476, dated 13th Mar. 1956.—The undermentioned officer is granted leave:

**NAVAL HEADQUARTERS**


N. DUTT, Asstt. C.A.O.

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No. 477, dated 11th Mar. 1956.—Corrigendum:


K. V. RAMANAMURTHI, Under Secy.

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**AIR BRANCH**

No. 478, dated 5th Mar. 1956.—The undermentioned Pt. Offr, who was granted Permanent Commission (on probation) is confirmed:

**INDIAN AIR FORCE**

G. D. (P) Branch

J. N. Bhardwaj (4432), 12th Feb. 1955.

No. 479, dated 7th Mar. 1956.—The undermentioned are granted Permanent Commissions (on probation):

**INDIAN AIR FORCE**

General Duties (Navigation) Branch

To be Pilot Officers

Flight Cadets Sudheer Rejaram KARKARE (5085), Krishman SWAMINATHAN (5064), Kasturi Lal KANWAL (5069), Prem Das PAL (5075), Baban Vinayakrao PATHAK (5088), Kuldip Parkash SURI (5060), Vinirdar Chand SONDHI (5001), Gopala Krishan SWAMINATHAN (5092), Om Parkash SONI (5083), Hari Krishan MANCHANDA (5035) and Satya Bhushan SOOD (3067), Airman Flight Cadet Krushnamurti SRINIVASAN (5093), and ex-J.S.W. Flight Cadet RAMBHIL SINGH (5088), Avinash GOSWAMI (5064) and KRISHNA KUMAR (5096), 14th Jan. 1958.

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No. 480, dated 18th Mar. 1956.—The undermentioned officers are promoted to the subj. rank of Wg. Cdrs.:

**INDIAN AIR FORCE**

G. D. (P) Branch


G. D. (N) Branch


SARDARI LAL VIJ, Under Secy.

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No. 481, dated 14th Mar. 1956.—The following retirement is made:

**AIR HEADQUARTERS**

Shri Ram Rakha, perm. O.S. transferred to pension establishments, 8th Mar. 1956.

No. 482, dated 7th Mar. 1956.—The undermentioned officer is granted leave:


N. DUTT, Asstt. C.A.O.